## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## ORDER NO. 38

Dated Guwahati, the 23rd June, 2016

Hon'ble the Chief Justice has been pleased to constitute a Mini Secretariat for tracking the progress made in the implementing of the resolutions adopted in the Chief Justices' Conference, 2016 with the following members to be headed by the Registrar (Vigilance):

- 1) Shri K. S. Pathak, Jt Registrar (PM & P)
- 2) Shri R. A. Tapadar, OSD-cum- Jt. Director (Officiating), Judicial Academy, Assam
- 3) Shri Partha Saikia, SJA, PM & P Cell
- 4) Shri Shoubhik Bhattacharjee, SJA, PM & P Cell
- 5) Shri Mriganka Chaudhury, SJA, Appointment Section
- 6) Shri Ujjal Dutta, SJA, Appointment Section
- 7) Shri Sabir Sobhan Ahmed, JA, Correspondence Section
- 8) Shri Pranab Duara, Systems Officer, High Court.

By Order, Sd/- H.K. Sarma, REGISTRAR GENERAL

Memo No. HC. III - 28/ 2016/ 1755 - 1766 / G, Dated 23 <sup>rd</sup> June, 2016.	
Copy to:-	
1) 2)	The Registrar ( ), Gauhati High Court, Guwahati.  The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl for information.
•	The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4)	The Joint Registrar (
5) 6)	Shri R.A. Tapadar, O.S.D. Gauhati High Court for information and necessary action. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
7)	The Deputy Registrar (), Gauhati High Court, Guwahati.
8)	The Asstt. Registrar (), Gauhati High Court, Guwanati.
<u> </u>	The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of Gauhati High Court.
10)	The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11)	The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice Gauhat
12)	High Court, Guwahati for information.  The C.A. to the Registrar General, Gauhati High Court, Guwahati.

<u>REGISTRAR GENERAL</u>